

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2968  
ANSWERED ON:30.07.2014  
SAFETY MEASURES IN EDUCATIONAL INSTITUTIONS  
Sreeramulu Shri B.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to ensure setting up of a department to look after the enforcement of mandatory safety measures in educational institutions;
- (b) if so, the details thereof;
- (c) whether the Government has issued any guidelines to the concerned in this regard; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) : No, Madam.
- (b) : Does not arise.
- (c) & (d) : Government has issued guidelines under Right to Education Act, 2009 which enjoins upon the states to create a safe and secure environment in the schools. The National Commission for Protection of Child Rights and State Commissions for Protection of Child Rights, as bodies that look into protection of child rights, also take up aspects of safety and security of children in the school environment.